



भारतीय रिज़र्व बैंक

**RESERVE BANK OF INDIA**

www.rbi.org.in

RBI/2016-17/270

DBR.No.Ret.BC.58/12.01.001/2016-17

April 06, 2017

The Chairperson / CEOs of all Scheduled and Non Scheduled Banks

Dear Sir / Madam,

**Change in Bank Rate**

Please refer to our [circular DBR.No.Ret.BC.19/12.01.001/2016-17 dated October 04, 2016](#) on the captioned subject.

2. As announced in the [First Bi-Monthly Monetary Policy Statement 2017-18 dated April 06, 2017](#), the Bank Rate stands adjusted by 25 basis points from 6.75 per cent to 6.50 per cent with effect from April 06, 2017.

3. All penal interest rates on shortfall in reserve requirements, which are specifically linked to the Bank Rate, also stand revised as indicated in the **Annex**.

Yours faithfully,

(Saurav Sinha)  
Chief General Manager

Encl. : As above

बैंकिंग विनियमन विभाग, केंद्रीय कार्यालय, 5वीं मंजिल, अमर भवन, सर पी एम रोड , मुंबई 400001

Department of Banking Regulation, Central Office, 5<sup>th</sup> floor, Amar Building, Sir P.M. Road, Mumbai-400001

टेलीफोन/Tel No:022-22603000 Email ID: returnsco@rbi.org.in

हिंदी आसान है, इसका प्रयोग बढ़ाएँ

Annex

**Penal Interest Rates which are linked to the Bank Rate**

<b>Item</b>	<b>Existing Rate</b>	<b>Revised Rate (Effective from April 06, 2017)</b>
Penal interest rates on shortfalls in reserve requirements (depending on duration of shortfalls).	Bank Rate plus 3.0 percentage points (9.75 per cent) or Bank Rate plus 5.0 percentage points (11.75 per cent).	Bank Rate plus 3.0 percentage points (9.50 per cent) or Bank Rate plus 5.0 percentage points (11.50 per cent).